

(Rs. in crores)

| State | Allocation | |
|----------------|------------|---------|
| | 1992-93 | 1993-94 |
| Maharashtra | 33.90 | 54 880 |
| Madhya Pradesh | 29.19 | 46.00 |

However, the State Government of Madhya Pradesh has informed that Rs. 26.82 crores was allocated in 1992-93 and Rs. 35.91 crores upto October, 1993 in 1993-94 for handpumps and digging of tubewells.

(b) The information is not monitored at central level. However, the State Government of Madhya Pradesh has informed that 6705 tubewells were drilled and handpumps installed in 1992-93 and 3957 in 1993-94 (upto October, 1993). As regards Maharashtra, 290 borewells and tubewells and 5109 handpumps were installed upto September, 1992 in 1992-93.

Development of Rural and Tribal Areas

878. DR. MUMTAZ ANSARI:
SHRI RAJESH KUMAR:

Will the PRIME MINISTER be pleased to state:

(a) the details of the development programmes started by the Union Government in the rural and tribal areas of the country under the New Industrial Policy;

(b) if so, the States where such programmes are being implemented;

(c) whether any machinery has been set up to ensure that people of rural and

tribal areas are actually getting the benefits of these programmes;

(d) if so, the details thereof; and

(e) the number of such beneficiaries, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (d). Various Ministries/Departments including the Ministry of Welfare have initiated development schemes for tribal and rural areas. Promotion of industries in rural sector including tribal areas, primarily falls within the responsibility of the State Governments. The Central Government, however, supplements the efforts of the State Governments. For promoting industries in the districts including rural and tribal areas, 422 District Industries Centres have been set up, which provide assistance under a single roof. The department has initiated Special Intensive Programmes for employment and income generation in backward districts including tribal areas.

To promote rural industries and backward and tribal areas, a new scheme is being implemented by the KVFC. During the current financial year, it is proposed to

implement it in 13 districts. KVIC is monitoring the programme for the welfare of rural and tribal areas.

(e) Information in respect of the number of people benefitted is not centrally maintained. However, under the Special Employment Scheme, it is proposed to 10,000 beneficiaries per district.

Rajiv Gandhi Drinking Water Mission:

879. PROF. UMMAREDDY VENKATESWARLU: Will the PRIME MINISTER be pleased to state:

(a) the funds earmarked for the Rajiv Gandhi Drinking Water Mission during the Eighth Plan; and

(b) the amount spent in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) An outlay of Rs. 5100.00 crores has been provided in the Eighth Five Year Plan in the Central/Centrally Sponsored sector for Rajiv Gandhi national Drinking Water Mission including Accelerated Rural Water Supply Programme.

(b) A sum of Rs. 479.105 cores was spent in 1992-93. Out of Rs. 740.00 crores allocated for 1993-94, Rs. 350.976 cores has been released upto 30.11.1993.

[*Translation*]

Price Control System

880. SHRIMATI SHEELA GAULTAM:
SHRI RAJESH KUMAR:

Will the PRIME MINISTER be pleased to refer to the reply given to Starred Question No.487 dated March 31, 1993 and state:

(a) whether any final decision has been taken in regard to Price Control System;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c). Review of the Drug Policy 1986, which inter-alia includes various aspects of the Drug Price Control System, was discussed by the House on 19th and 21st August, 1993 and finalisation of the decisions, is at an advanced stage.

[*English*]

Dwelling Units for SCs/STs Under IAY

881. SHRI PROBEN DEKA:
SHRI BIRSINGH MAHATO:

Will the PRIME MINISTER be pleased to state:

(a) the amount allocated to Assam and West Bengal for constructing dwelling units for Scheduled Castes and Scheduled Tribes under the Indira Awas Yojana (IAY) during 1993-94; and

(b) the number of dwelling units constructed in the above States under the Yojana so far?